

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-314/1993/7221/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Imtiaz Ali,
Special Judge, CBI, Assam
Additional Court No.II,
Chandmari, Guwahati-3.

Dated Guwahati, the 15th December, 2018.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/523 dtd. 11.12.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday for 1(one) day on 24.12.2018, has been granted/~~rejected~~.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence the Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-314/93/7222-1A, dated 15.12.18 ⁷²²³

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.

Sd/-
JOINT REGISTRAR (VIGILANCE)